

HIGH COURT OF CHHATTISGARH : BILASPUR

ORDER

No. 572 /Confdl./2016
II-2-1/2016

Bilaspur, dated the 12 / 08 / 2016

The following Senior Civil Judges, as specified in Column No. (2), who have been promoted and appointed as District Judge (Entry Level) in officiating capacity by the State Government vide its order/endt. bearing no. 7169/2079/XXI-B/C.G./2016 dated 30.07.2016, are transferred from the place specified in Column No. (3) to the place specified in Column No. (4) and posted in the capacity as specified in Column No. (6) from the date they assume charge of their office(s) and;

The following Senior Civil Judges, as specified in Column No. (2), who have been promoted and appointed as District Judge (Entry Level) in officiating capacity by the State Government, are appointed as Additional Sessions Judge for the Sessions Division, mentioned in Column No. (5), from the date they assume charge of their office(s): -

TABLE

S. No.	Name & presently posted as	From	To	Sessions Division	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Vivek Kumar Tiwari (Sr.), I Civil Judge Class-I & C.J.M.	Bilaspur	Bilaspur	Bilaspur	II Additional District & Sessions Judge
2.	Smt. Tajeshwari Devi Dewangan, I Civil Judge Class-I & C.J.M.	Kanker	Raipur	Raipur	IX Additional District & Sessions Judge
3.	Shri Pankaj Sharma, I Civil Judge Class-I & C.J.M.	Durg	Durg	Durg	VII Additional District & Sessions Judge
4.	Shri Deepak Kumar Gupta, Civil Judge Class-I & C.J.M.	Kondagaon	Durg	Durg	VIII Additional District & Sessions Judge
5.	Shri Sunil Kumar Nande, I Civil Judge Class-I & C.J.M.	Raigarh	Raipur	Raipur	Additional District & Sessions Judge
6.	Shri Manoj Kumar Singh Thakur, Civil Judge Class-I & C.J.M., Balrampur at Ramanujganj	Ramanujganj	Dante-wara	Dantewara	Additional District & Sessions Judge of the Special Court for trial of naxalite cases at Dantewara
7.	Smt. Mamta Patel, I Civil Judge Class-I & C.J.M.	Mahasamund	Mahasa-mund	Mahasa-mund	II Additional District & Sessions Judge
8.	Smt. Heemanshu Jain, Civil Judge Class-I & C.J.M.	Balod	Korba	Korba	II Additional District & Sessions Judge
9.	Shri Anish Dubey, I Civil Judge Class-I & C.J.M.	Korba	Raigarh	Raigarh	II Addl. Judge to the Court of I Additional District & Sessions Judge

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10.	Shri Shahabuddin Qureshi, Civil Judge Class-I & C.J.M.	Sukma	Raigarh	Raigarh	I Addl. Judge to the Court of I Additional District & Sessions Judge
11.	Shri Rakesh Kumar Verma, Civil Judge Class-I & C.J.M.	Bemetara	Raipur	Raipur	I Addl. Judge to the Court of I Additional District & Sessions Judge
12.	Shri Vivek Kumar Tiwari (Jr.), I Civil Judge Class-I & C.J.M.	Kabirdham (Kawardha)	Durg	Durg	I Addl. Judge to the Court of I Additional District & Sessions Judge
13.	Shri Ashish Pathak, I Civil Judge Class-I & C.J.M.	Raipur	Raigarh	Raigarh	III Addl. Judge to the Court of I Additional District & Sessions Judge
14.	Shri Bhanu Pratap Singh Tyagi, Civil Judge Class-I & C.J.M.	Baloda-Bazar	Raipur	Raipur	II Addl. Judge to the Court of I Additional District & Sessions Judge
15.	Smt. Neeru Singh, Secretary, District Legal Services Authority	Rajnand-gaon	Ambikapur	Surguja (Ambikapur)	II Additional District & Sessions Judge
16.	Shri Atul Kumar Shrivastava, I Civil Judge Class-I & C.J.M.	Surajpur	Raipur	Raipur	III Addl. Judge to the Court of I Additional District & Sessions Judge
17.	Shri Lavakesh Pratap Singh Baghel, I Civil Judge Class-I & C.J.M.	Rajnand-gaon	Ambikapur	Surguja (Ambikapur)	IV Additional District & Sessions Judge
18.	Shri Anand Prakash Wariyal, I Civil Judge Class-I & C.J.M.	Jashpur	Kunkuri	Jashpur	Additional District & Sessions Judge
19.	Shri Chandra Kumar Kashyap, I Civil Judge Class-I & C.J.M.	Dhamtari	Raipur	Raipur	IV Addl. Judge to the Court of I Additional District & Sessions Judge
20.	Shri Shrikant Shrivastava, Civil Judge Class-I & C.J.M.	Gariaband	Rajnand-gaon	Rajnand-gaon	II Additional District & Sessions Judge

BY ORDER OF THE HIGH COURT


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

Endt. No. 573 /Confdl./2016
II-2-1/2016

Bilaspur, dated the 12/08/2016

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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(3)

- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (10) Private Secretary to Registrar (Vigilance/ I. & E./ Judicial/ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (11) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (12) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (13)
 - (a) Shri Vivek Kumar Tiwari (Sr.), I Civil Judge Class-I & C.J.M., Bilaspur,
 - (b) Smt. Tajeshwari Devi Dewangan, I Civil Judge Class-I & C.J.M., Kanker,
 - (c) Shri Pankaj Sharma, I Civil Judge Class-I & C.J.M., Durg,
 - (d) Shri Deepak Kumar Gupta, Civil Judge Class-I & C.J.M., Kondagaon,
 - (e) Shri Sunil Kumar Nande, I Civil Judge Class-I & C.J.M., Raigarh,
 - (f) Shri Manoj Kumar Singh Thakur, Civil Judge Class-I & C.J.M., Balrampur at Ramanujganj,
 - (g) Smt. Mamta Patel, I Civil Judge Class-I & C.J.M., Mahasamund,
 - (h) Smt. Heemanshu Jain, Civil Judge Class-I & C.J.M., Balod,
 - (i) Shri Anish Dubey, I Civil Judge Class-I & C.J.M., Korba,
 - (j) Shri Shahabuddin Qureshi, Civil Judge Class-I & C.J.M., Sukma,
 - (k) Shri Rakesh Kumar Verma, Civil Judge Class-I & C.J.M., Bemetara,
 - (l) Shri Vivek Kumar Tiwari (Jr.), I Civil Judge Class-I & C.J.M., Kabirdham (Kawardha),
 - (m) Shri Ashish Pathak, I Civil Judge Class-I & C.J.M., Raipur,
 - (n) Shri Bhanu Pratap Singh Tyagi, Civil Judge Class-I & C.J.M., Baloda-Bazar,
 - (o) Smt. Neeru Singh, Secretary, District Legal Services Authority, Rajnandgaon,
 - (p) Shri Atul Kumar Shrivastava, I Civil Judge Class-I & C.J.M., Surajpur,
 - (q) Shri Lavakesh Pratap Singh Baghel, I Civil Judge Class-I & C.J.M., Rajnandgaon,
 - (r) Shri Anand Prakash Wariyal, I Civil Judge Class-I & C.J.M., Jashpur,
 - (s) Shri Chandra Kumar Kashyap, I Civil Judge Class-I & C.J.M., Dhamtari,
 - (t) Shri Shrikant Shrivastava, Civil Judge Class-I & C.J.M., Gariaband

for information and compliance. They are directed to take charge at their new place of posting on or before 27th August, 2016.

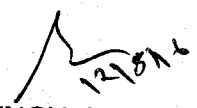
- (14) District & Sessions Judge, Bilaspur/ Uttar Bastar (Kaner)/ Durg/ Kondagaon/ Raigarh/ Surguja (Ambikapur)/ Mahasamund/ Balod/ Korba/ Dakshin Bastar (Dantewara)/ Bemetara/ Kabirdham (Kawardha)/ Raipur/ Baloda-Bazar/ Rajnandgaon/ Surajpur/ Jashpur/ Dhamtari for information. He is requested to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same within 15 days of this order under intimation to this Registry. He is also requested to send immediately the handing/taking over charge reports of transferred Officer to this Registry.

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- (15) District & Sessions Judge, Koriya (Baikunthpur)/ Janjgir-Champa for information.
- (16) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information
- (17) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information..
- (18) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (19) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works and Protocol/ Vigilance & I. and E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (20) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (21) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
- (22) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (23) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (24) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (25) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL